

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

Review Petition No.127/2002  
in PetitionNo.30/2002

In the matter of

Review of order dated 4.10.2002 in Petition No. 30/2002, approving tariff  
for Rihand Super Thermal Power Station for the period from 1.4.1997 to 31.3.2001

**And in the matter of**

National Thermal Power Corporation Ltd.

**....Petitioner**

**Vs**

1. Uttar Pradesh Power Corporation Ltd., Lucknow
2. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
3. Delhi Power Supply Company Ltd. New Delhi
4. Haryana Vidyut Prasaran Nigam Ltd, Panchkula
5. Punjab State Electricity Board, Patiala
6. Himachal Pradesh State Electricity Board, Shimla
7. Power Development Department, J&K, Srinagar
8. Power Department, Chandigarh
9. Uttaranchal Power Corporation Ltd., Dehradun

**....Respondents**

The following were present:

1. Shri M.G. Ramachandran, Advocate, NTPC
2. Shri V.B.K. Jain, NTPC
3. Shri I.J. Kapoor, NTPC
4. Shri S.K. Samui, SM(Comml.), NTPC
5. Shri Balaji Dubey, Sr. Law Officer, NTPC
6. Shri A.K. Juneja, DGM (C), NTPC
7. Shri S.K. Mandal, NTPC
8. Shri K.Gajendran, NTPC
9. Shri M. Saxena, NTPC
10. Shri M. Sareen, NTPC
11. Shri K.K. Mittal, Addl SE(ISP), RVPN
12. Shri T.P.S. Bawa, OSE (Comml.), PSEB
13. Shri T.K. Shrivastava, UPPCL

**ORDER  
(DATE OF HEARING 30.3.2006)**

Shri V.B.K. Jain, representative of the petitioner requested for deferment of the petition in view of the stay of the Commission's order dated 4.10.2002 in Petition

No.32/2002 whose review has been sought by the Jaipur Bench of Rajasthan High Court.

2. In view of the prayer made, this petition is adjourned. The petitioner is at liberty to get the petition revived after disposal of the appeal.

Sd/-  
**(A.H.JUNG)**  
**MEMBER**

Sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

Sd/-  
**(K.N. SINHA)**  
**MEMBER**

Sd/-  
**(ASHOK BASU)**  
**CHAIRPERSON**

New Delhi dated the 30<sup>th</sup> March 2006